



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,19th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5920/2018	RAJ KUMAR BAJAJ Versus THE STATE OF ASSAM AND 2 ORS	MR. M KATAKI	GA, ASSAM MR. T ISLAM (R-3) MS F AHMED (R-3)
2	WP(C)/5274/2019	NAJMA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MR I AHMED	GA, ASSAM
3	WP(C)/5518/2019	ARUNJYOTI SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR G N SAHEWALLA GA, ASSAM MS. N K DEVI MR. N ANIX SINGH MR H GUPTA ASSTT.S.G.I. MR. M SAHEWALLA
4	WP(C)/5712/2019	ABDUL HAKIM SK. Versus THE STATE OF ASSAM AND 11	MR. R ALI MR. H A AHMED MR A S SK	GA, ASSAM MR. M A ISLAM MR. L R MAZUMDER M J ABEDIN
5	WP(C)/669/2021	JYOTI SUBBA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/10/2022

1)	MR S SARMA	02-09-2022	To	26-10-2022
2)	MR. J AHMED	19-10-2022	To	21-10-2022
3)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
4)	MR I AHMED	18-09-2022	To	31-10-2022
5)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
6)	MS. M DAS	19-10-2022	To	21-10-2022
7)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022
8)	MS. J PAUL	13-10-2022	To	30-10-2022
9)	MR. AMLAN DUTTA	19-10-2022	To	21-10-2022
10)	MR. V K CHOPRA	26-10-2022	To	01-11-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1609/2019	SASHIMAI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A J DAS MR P DEKA MR G RENGMA	GA, ASSAM SC, EDU
2	WP(C)/1500/2021	RANJIT KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK A N HUSSAIN MR. P J DAS	DR. B AHMED (R-6) SC, CO OP GA, ASSAM MR. A K AZAD (R-6) MR. R A CHOUDHURY (R-6)
3	WP(C)/4719/2021	MAZIBUR RAHMAN CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
4	WP(C)/5865/2021	RITU KUMAR DAS Versus UNIVERSITY GRANTS COMMISSION AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS MR N K DEV NATH	MR D C NATH (R-8) MR. C SHARMA (R-8) ASSTT.S.G.I. SC, U G C SC, PWD SC. EDU.
5	MFA/57/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Versus MUSSTT. RASHIDA BEGUM LASKAR AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M R SODIAL (R-2) MR S AHMED (R-2) MS S Z HAYAT (R-2) H. BHARALI (R-2)

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